

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO : 3

C APPEAL NO. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : OM SHIVA FACRAFTS PVT. LTD. V/S ROC

SECTION : 252(3) OF COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,  
MEMBER (J)

COUNSEL FOR APPLICANT

: PRABODH KUMAR BAJPAI, ADV.

COUNSEL FOR ROC

: SH. SHIVENDRA BAHADUR, CGSC.

COUNSEL FOR I.T. DEPT.

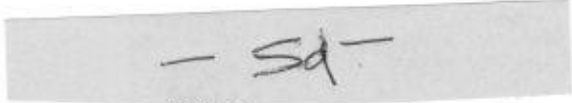
: SH. GAURAV MAHAJAN, SR.S.C.

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 16<sup>th</sup> April, 2021 before the Regular Court.

Dated : 10.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Kumud Narayan  
(PS)